GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3602 TO BE ANSWERED ON 20.12.2021

Boarding Schools

3602. SHRI S. MUNISWAMY:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is maintaining the statistics of the boarding schools run by various organisations across the country and mainly in boarding school hubs like Panchgani and Pune in Mahrashtra, Bengaluru in Karnataka and Ooty in Tamilnadu and if so, the details thereof;
- (b) whether there is a regulation on the fee limit of these boarding schools; and
- (c) whether the IB and IGCSE Syllabus incorporated by few of these schools will not be a hindrance for further studies of these students in our education system and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a): As per data of Unified District Information System for Education Plus (UDISE +) of 2019-20, the total number of Residential Schools in the country is 37385, including 4311 in Maharashtra, 2144 in Karnataka and 822 in Tamil Nadu.

Under Ministry of Education (MoE), there are two kinds of residential schools namely, Jawahar Navodaya Vidyalayas (JNV) and Kasturba Gandhi Balika Vidyalaya (KGBV). Under Navodaya Vidyalaya Scheme, 661 Jawahar Navodaya Vidyalayas have been sanctioned in the 638 districts in the country as on 31.05.2014, except Tamil Nadu state which has not yet accepted the scheme. There is one Jawahar Navodaya Vidyalaya in each of Satara (Panchgani) & Pune districts of Maharashtra state, Bengaluru Rural & Bengaluru Urban districts of Karnataka state. Kasturba Gandhi Balika Vidyalaya (KGBV) under Samagra Shiksha Scheme are residential schools from class VI to XII for girls belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line (BPL). The KGBVs are set up in Educationally Backward Blocks (EBBs) of a State/UT where the female rural literacy rate is below the national average. A total of 5615 KGBVs have been sanctioned in the country with the enrolment of 6.50 lakh girls.

(b): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matter relating to fees and its components in schools are regulated in terms of Rules and Instructions of the State Government concerned.

(c): No Sir. The Association of Indian Universities (AIU) has been given the mandate by MoE to give equivalence to the certificates awarded under the International Baccalaureate (IB) and International General Certificate of Secondary Education (IGCSE) / GCSE Examinations to corresponding school certificates awarded by Education Boards in India, on fulfilling specified conditions and are considered by the Indian Universities for admission into under graduate programmes.